

30/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judi.)

(RULE - 4)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

• • •
ORDER SHEET

Original Application No. 78/03
Misc. Petition No. /
Contempt Petition No. /
Review Application No. /

Applicant (s) National Federation Telecom Employee
- vs. -

Respondent (s) M.O.T

Advocate for the applicant (s) Ms. B.R.A. Sultana

Advocate for the respondent (s) CAGC

Notes of the Registry	Date	Order of the Tribunal
This application is in form but not in time Condonation Petition is filed / not filed for Rs. 50/- vide IPO/B/No. <u>26607938</u> Dated <u>9.4.03</u>	<u>5.5.2003</u>	<p>Heard Ms. B.R.A. Sultana, learned counsel appearing for the applicants and also Mr. A. Deb Roy, learned Sr. C.G.S.C. •</p> <p>Ms. Sultana, in course of hearing, stated that she may be allowed to withdraw the petition and place the right of the applicant in appropriate forum.</p> <p>Prayer is allowed. The applicant is allowed to withdraw the petition and take appropriate action as per law.</p> <p>The O.A. may now be returned.</p>

5.5.2003
Member

Vice-Chairman

bb

20.5.2003
Copy of the order
has been sent to the
D/Sec for issuing its
copy to the L/Advocate
for the parties

45

3
Filed by | Roushan Begum
Begum Begum
Advocate
Advocate
Arun

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH.

ORIGINAL APPLICATION NO. 78/2003.

N.F.T.E., B.S.N.L.,
Assam Circle.

... Applicant.

- Vs -

Union of India & Others

.... Respondents.

S Y N O P S I S

The applicant No. 1 & 2 are Circle Secretary and Circle Working President respectively under the Respondent No.3 which is a registered and recognized Union of the workers of the B S N L. The applicant No.1 is serving as a Circle Secretary since 1997 at the time of the formation of the Assam Telecom Circle, Union. Thereafter, his service is extended from time to time after expiration of 2 yrs, in accordance of majority votes in Election. Presently, Respondent No.3 agreed to make alliance with another Union (Named F.N.T.O.) representing the Workers of BSNL. On 6-9-02 the Respondent No.3 asked the Respondent No.2 to extend the trade union facilities to the office bearers of the NFTE/BSNL preparing a list in Circle conference held at Guwahati.

After alliance of the two union NFTE & FNTO, few members of the FNTO merged with the Respondent No.3 and their names have to include after verification as per instruction of the Respondent No.3. Applicant No.2 is one of the members of FNTO. merged with the Respondent No.3. As a result a subsequent order was passed on 6-11-02 by the Circle working committee at Guwahati as per instruction of Respondent No.3 and as a result Assam Circle Union has been reconstituted with the provision of selection of a Circle Secretary amongst the Jt. Secretaries as per suggestion of Respondent No.3 and on 22-11-02 it was transmitted to Respondent No.3 for approval by fax.

contd.. 2.

(2)

Applicant No.1 as a representative of the Assam Circle Union is granted some facilities from the Respondent No. 1 and 2 and his facilities is recognized for two yrs. from 4-10-02 to 3-10-04. He bears some responsibility also towards his Union. Besides, subscription fee of Rs. 20/- per head is recovered from the salary office bearers of the re-constituted body by bankdraft in the name of Respondent No.3.

While the applicants and other office bearers of the constituted body as per order dtd. 6-11-02 and letter dtd. 22-11-02 are smoothly functioning, the Respondent No.3 ~~of all~~ of a sudden issued a letter to the Respondent No.2 for recognition of another's set/list prepared throughly changing the factual position of the office bearers that constituted ~~as~~ per order dtd. 6-11-02. Annexure-H in page No- 29,30 is the impugned order / letter passed on 13-2-03 by the Respondent No.3 irregularly without holding meeting ,without consent of the Circle Working Committee and it is illegal, null and void, and ultravires.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 78 /2003.

National Federation Telecom Employee,
Bharat Sanchar Nigam Limited (in short
NETE, BSNL), Assam Circle.

... Applicant.

- Versus -

The Union of India & Ors.

... Respondents.

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Filed by-

Begum Roushan Ara Sultana,
Advocate,
Gauhati High Court.

Filed by
Begum Farhan Ali
Sardone
Feroze

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH.

Application Under Section 19
of the Central Administrative
Tribunal Act, 1985.

Date of Filing -

Registration No -

Signature-

Registrar.

X
Md. Khamir Ali

(2)

1. PARTICULARS OF THE APPLICANT -

i) Name : National Federation Telecom
Employee, Bharat Sanchar Nigam
Limited (in short NFTE, BSNL)

Assam Telecom Circle, represented by-

1) Circle Secretary, Md. Khamir Ali,

2) Circle Working President, Shri Jitendra Nath Dutta.

ii) Designation : Circle Secretary, & Circle Working
President respectively of the
NFTE, BSNL, Assam Telecom Circle.

iii) Address for service : Office of the Chief Superintendent
of all notice- Central Telegraph Office, Panbazar,
Guwahati-1.

2. PARTICULARS OF THE RESPONDENTS -

i) Name & Designation of : 1) The Union of India, represented
the Respondents. by the Secretary, Ministry of
Communication, Deptt. of Telecom,
New Delhi.

2) Bharat Sanchar Nigam Limited,
represented by the Chief General
Manager, Assam Circle, Ulubari,
Guwahati-7.

3) National Federation of Telecom
Employees, Bharat Sanchar Nigam
Limited (in short NFTE, BSNL)
New Delhi-110001. (H.O. at C-4/1,
Bangla Sahit Road, (Baird Road)

8
Sar. Khassis Ame

(3)

represented by Secretary General.

4) The Asstt. Director Telecom (Welfare)

O/O the Chief General Manager,

Bharat Sanchar Nigam Limited, Assam

Circle, Ulubari, Guwahati-7.

5) The Chief General Manager, of the

Union of India, Assam Telecom Circle,

Ulubari, Guwahati-781007.

ii) Office address of : As above.

the Respondents.

iii) Address for service : As above.

of all notices-

3. PARTICULARS OF THE ORDER AGAINST WHICH THIS APPLICATION IS MADE :-

Impugned order dtd. 13-2-2003 vide letter No. TF-1/1

(f)/Assam/2003 dtd. 13-2-2003 passed by the Respondent No. 3,

(Annexure-H) in Page No-

4. JURISDICTION OF THE TRIBUNAL :-

The applicant declare that the subject matter of the application is within the jurisdiction of this Tribunal.

5. LIMITATION :-

The applicant further declare that the application is made within the limitation prescribed in section 21 of the Central Administrative Tribunal Act, 1985.

contd..4.

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(4)

6. FACTS OF THE CASE -

a) That the applicant is a citizen of India by birth and is entitled to all rights and privileges guaranteed under the laws of the land prescribed by the statutes.

b) That while invoking the jurisdiction under Section 19 of the Central Administrative Tribunal ~~Act~~ Act, 1985 to this Hon'ble Tribunal, the applicants has challanged against the impugned order dtd. 13-2-2003 passed by the Respondent No.3,in vide his letter No. TF-1/1(f)/ Assam/2003 dtd. 13-2-2003.

c) That the applicants respectfully states that they are working as Senior Section Supervisor in the Department of Telecommunication, Governed and Controlled by the Respondent No. 1,2 & 5 for the last 30 yrs, and at present the applicant No.1 is a Circle Secretary Cum-Convenor and the applicant No.2 is a Circle Working President under National Telecom Employees ,Union, Bharat Sanchar Nigam Limited,(in short NFTE,BSNL i.e. impleaded as Respondent No. 3).

d) That the applicants respectfully state that the Respondent No.3 is one of the representative Unions of the workers of the Bharat Sanchar Nigam Ltd.,bearing its Registration No. 4906 dtd. 17-9-01 having its Head Office at C-4/1,Bangla Sahid Road(Baird Road),New Delhi-110001. As a recognised Union its employees have been enjoying the right to deal with the matters of purely local interest

contd..5.

10
Md. Khazir Ali

(5)

including the handling of grievances pertaining to its own members in the respective Circles.

e) That the applicants beg to state that in the year 1997 Assam Telecom Circle Union was established on the basis of all India Telecom Employees Union for the representation of the Class-III and the applicant No.1 was appointed/selected as Circle Secretary of the Assam Telecom Circle Union by the then General Secretary of the All India Telecom Employees Union Class-III (Federated with the " National Federation of P & T Employees") vide his letter dtd. 5-9-1997.

Copy of the letter dtd. 5-9-97

is annexed herewith and marked as

Annexure-A.

f) That the applicant No.1 respectfully beg to state that from the year 1997 till day he has rendered service very sincerely, honestly handling the smooth functions on behalf of the workers of the Union concerning with the Assam Telecom Circle. The applicant's Service as Circle Secretary is extended from time to time after expiration of two years holding in meeting on the basis of the election in majority votes.

g) That the applicants beg to state that the Respondent No.3 had agreed to the formula of Alliance with the Federation of National Telecom Organization

contd..6.

11
Md. Khairul Ali

(6)

(in short FNTO) as National Union of BSNL workers vide letter dtd. 22-3-2002 on subject, that decisions will be taken through the process of consensus and review will be made in two years in respect of the items of the draft proposals for Alliance.

Copy of the letter dtd.-22-3-2002 is annexed herewith and marked as Annexure-B.

h) That the applicants respectfully beg to state that on 6-9-2002 the Respondent No.3, vide his letter No.TF-1/2002 dtd. 6-9-2002 asked the Respondent No.2 to extend the trade Union facilities to the office bearers of the NFTE, BSNL, Assam Circle preparing a list of the different post against their names in Circle conference held at Guwahati.

Copy of the letter dtd. 6-9-02 passed by the Respondent No.3, is annexed herewith and marked as Annexure-C.

i) That the applicants respectfully beg to state that after alliance of the Respondent No.3 with the Secretary General of Federation of National Telecom Organization - (FNTO) few members have joined/merged in the Union of the Respondent No.3 and their names have to include after verification as per instruction of the Respondent No.3.

contd..7.

12

Md. Khaosir Ali

(7)

j) That the applicant respectfully beg to state that a subsequent order was passed on 6-11-02 vide letter No. NFTE/BSNL-9/Assam/02-03 dtd. at Guwahati the 6th Nov/02 by the Circle working committee as per instruction of Respondent No.3 after merging/ joining the few members of FNTO with the Respondent No.3 and as a result the office bearers of NFTE, BSNL, Assam Circle has been re-constituted with the provision of selection of ~~of~~ a Circle Secretary ~~amongst~~ amongst the joint Secretaries in the Assam Circle as per suggestion of the Respondent No.3.

k) That the applicant respectfully beg to state that in pursuance of the instruction of the respondent No.3 the petitioner has sent the letter on 22-11-02, vide Fax No.-011-3746458, 011-3363245, 011-3746458 to the Respondent No.3 for approval of the re-constituted body for effective working in the Assam Circle.

It is noteworthy to mention herein that keeping intact the letter dtd. 6-9-02 issued by the Respondent No.3, the Assam Circle body is reconstituted with additional four officials of erstwhile FNTO, Assam Circle, after receiving resolution from the Circle body of FNTO, Assam Circle, applicant No. 2 is one of the members of FNTO, merging with the Union of NFTE/BSNL.

Copy of the letter dtd. 22-11-02 transmitted by the petitioner/applicant No.1 to the Respondent No.3 is annexed herewith and marked as Annexure- D1 & D2.

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(8)

1) That the applicant No.1 respectfully beg to state that as a representative of his concerned Circle the applicant has been granted some facilities from the Union in BSNL, Deputy Director General (SR) BSNL, HQ., New Delhi, for the period of recognition of two years from the date of notification i.e. from 4-10-02 to 3-10-04. The grant of facilities to the representative/Circle Secretary of NFTE, BSNL is intimated to the applicant No.1 from time to time in the official corresponding letter dtd. 23-12-2002 in reference of the letter dtd. 5-12-02 and letter dtd. 13-2-03 in reference of the letter dtd.- 5-2-03.

Copy of the letter dtd. 5-12-02, 23-12-02 and copy of the letter dtd. 5-2-03, 13-2-03 issued to the petitioner are annexed here-with and marked as Annexure-E1, E2, & F1, F2 respectively.

m) That the applicant No.1 respectfully beg to state that being a Circle Secretary of the Assam Circle he has been parting some duties to wards the Union taking some responsibilities on behalf of the interest of his representing employees of the concerned locality. The petitioner is concerned with such problems from the beginning and he is vested with some duty for solution of such problems in his locality from time to time by the superior officials/ with the management.

contd..9.

Md. Khaosir Aki

14

M/s. Khazir Ali

(9)

Copy of the letter dtd. 13-2-03, in respect of the letter dtd. 27-1-03, and the letter dtd. 4-3-03 are annexed herewith and marked as Annexure-G-series.

n-a) That the applicants beg to state that they have subscribed to the Respondent No.3 and from January, 2003 recovery of Union subscription of Rs. 20/- per head is effected signed by all the members NFTE/BSNL of Central Telegraph Office, Guwahati Branch to the Respondent No.3 by Bank Draft (Allahabad Bank) vide No- 017500 0000 10000.

Copy of the recovery of subscription from salary and bank draft are annexed herewith and marked as Annexure-G4,G5.

o) That the applicant respectfully begs to state that while he is performing the smooth functions of the NFTE, BSNL as a Circle Secretary of the Assam Telecom Circle as per existing Rules, it is utter most surprising fact that the Respondent No.3 all of a sudden vide his letter No.TF-1/1(f) /Assam/2003 dtd. 13-2-2003 issued to the Respondent No.2 for recognition of NFTE, BSNL Assam Circle Branch and requesting him to provide all trade Union facilities to a set of office bearers which are prepared thoroughly changing the factual position of the applicants including the other office bearers abolishing the system of joint Secretaries. Respondent No.3 without holding any meeting and without consensus of the office-bearers of the Assam Circle body prepared the list consisting two bodies namely Circle body and Circle Council body.

contd..10.

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S. Deo, Khosla & Co

(10)

Copy of the order dtd. 13-2-03, vide letter
No. TF-1/1(f)/Assam/2003 dtd. 13-2-2003
passed by the Respondent No.1 is annexed
herewith and marked as Annexure-H.

p) That the applicant begs to state that when this anomalies came up to the office bearers of the Union of Assam Circle the applicant asked to the Respondent No.3, telephonically and went to confirm about the occurrences, but the Respondent No.3 has denied about the recognition as well as giving signatures of the newly prepared list in pursuance of the order dtd. 13-2-2003 vide letter No.TF-1/1 (f)/Assam/2003 dtd. 13-2-03 but instead of it asked the applicant for the list prepared in combination of two body namely Circle body and Circle Council.

q) That the applicant No.1 in response of the asking of the Respondent No.3, transmitted a joint letter with the applicant No.2, on 8-3-03 to the Respondent No.3, for approval of the Circle Union body as well as the members of Regional Joint Council Missionaries Council (in short RJCM/Circle Council body) and to communicate the same to the Respondent No.2.

Copy of the Joint letter dtd.-8-3-03
transmitted by the ~~xxxxx~~ applicants is
annexed herewith and marked as Annexure-I.

r) That the applicants beg to state that they come to know some reliable sources that the Respondent No.3 making some conspiracy with some interested persons/office-bearers

contd..11.

14

(11)

of the Assam Telecom Circle is going to recognize and enforce the newly prepared body as per the order dtd. 13-2-2003 behind the applicants and commencing the ~~not~~ applicants giving false Message only for time consuming and to give hindrance in the forthcoming times.

s) That the applicants beg to state that the validity of a constituted body is for two years. The members of a constituted body can enjoy the trade Union facility for two years. On time maturity the body is constituted after ^{by} selection of members/majority of votes in election or nomination.

t) That the applicants beg to state that the order dtd.- 13-2-2003 of the Respondent No.3, in passed irregularly, without holding meeting in Circle and without opportunity of being presence and heard of the petitioners and the office bearers of the Circle working committee.

u) That the ~~not~~ applicants beg to state that the Respondent No.3, with few ~~not~~ self-interested persons vide his order dtd. 13-2-2003 has changed and altered the position and status of the existing body adopting a discriminant method very secretly and tactfully without knowledge of the applicants and other office-bearers of the Circle working Committee.

v) That the applicants beg to state that the Respondent No.3, vide his letter dtd. 13-2-03 is going to recognize and approve a newly formed body illegally and unlawfully

12
M. Khaasir. Al

(12)

changing their rank/status and position as per whims and fancies of some interested persons and it affects not only the applicants but also the other office-bearers having common interest of the Circle Working Committee.

w) That the action of the Respondent No.3, has caused some thematic and official staff anomalies and caused serious injury to the applicants and the other members of the Circle Working Committee.

7) RELIEF SOUGHT :- Under the premises aforesaid the applicant prays for following reliefs-

1) That the impugned order/letter dtd. 13-2-2003 passed by the Respondent No.3 vide letter No. TF-1/1(f)/Assam/2003 dtd. 13-2-2003 shall be quashed and set aside .

2) Cost and any other relief

- And -

As interim-relief for the applicants pending disposal of the ~~xxx~~ application Your Lordship would graciously be pleased to suspend the operation/execution/enforcement of the order dtd. 13-2-2003 passed by the Respondent No.3 vide his letter No.TF-1/1(f)/Assam/2003 dtd. 13-2-2003.

And for this act of kindness this applicants are duty bound shall ever pray.

8

(13)

8. REMARKS EXHAUSTED :- The applicant has no other remedy except filing this application.

9. MATTER NOT PENDING :- The applicant further declare that WITH ANY OTHER COURT the matter regarding with this ETC./ application has been made is not pending in any court or Tribunal.

10. PARTICULARS OF THE IPO: No. of the I.P.O.- 76607238
dtd. 24.03
Name of issuing Post Office-
G.P.O.
post office at which payable.

11. INDEX :- An index in details of list of Annexures as document is enclosed.

12. LIST OF ENCLOSURES :- As above-

VERIFICATION

I, Md. Khamir Ali, son of late Kabdul Ali, aged about 51 yrs, presently working as a Circle Secretary (NFTE, BSNL) do hereby verify that I am the applicant of this instant case and I am authorise to verify on behalf of applicant No. 2 also and the statement made in paragraphs 1 to 12 are true to my knowledge, belief.

And I sign this verification on this th day of April, 2003 at Guwahati.

Md. Khamir Ali
Signature-

14
"Telehouse" New Delhi-110008

Off. : 6201877
Phones : 5706166
Res. : 7186161
R.K. Kohli's Res.

ANX-A

All India Telecom Employees Union—Cl. III

Federated with the "National Federation of P&T Employees

Central Headquarters
Dada Ghosh Bhawan
1, Patel Nagar Road,
(Opp. Shadipur Bus Depot)
New Delhi-110008

M.B. Vichare
General Secretary

Dated..... 5-9-97.....199

No. E/133

To
The Chief General Manager,
Telecom Assam Circle,
Gauhhati (Assam).

Subject:-Formation of Circle Union of All India Telecom Employees
Union Class III Assam Telecom Circle Union.

Sir,

It is intimated that Shri Khamir Ali, SSO.C.T.O.
Gauhhati (Assam) is Circle Secretary of our Assam Telecom
Circle Union. List of other office bearers would be furnished
by him.

We shall be thankful if you kindly extend
possible Trade Union facilities to our circle Union
Shri Khamir Ali as Circle Secretary, by

Thanking you,

Yours faithfully

14
(M.B.VICHARE)
GENERAL SECRETARY

Verified to be true Copy.

B. R. Sultan
Advocate.

Shri Khamir Ali,
C.T.O. Assam

FNTO

NATIONAL UNION OF BSNL WORKERS

(Regd. No. 4897)

T16, Atul Grove, New Delhi - 110 001. (011 - 3723202, 3358188.

K. TH. AS JOHN
President
K. VAILINAYAGAM
General Secretary
(email) vailinayagam82@hotmail.com

4/NU/CHQ/2002.
Ref. No. 22.3.2002.
Date :

To

All CHQ Office bearers and
Circle Secretaries, NUBSNLW.

Dear Colleague,

SUB:- ALLIANCE FOR CBA ELECTION.

In view of the Membership Verification to be held in May, 2002 Our Union discussed various strategies for alliance in the form a Joint front. While an effort is being made to convert the "Joint Committee of BSNL Unions" (with 9 registered Unions in BSNL) which is negotiating the wages now as an authorised CBA for the first 2 years, leaders of FNTO & NFTE met on 21/3/2002 at FNTO Office discussed on forming a Joint front and the following draft proposal has emerged for further discussion and finalisation. As FNTO has ruled out merger with any union dissolving its identity, NFTE had agreed to the formula of alliance.

DRAFT PROPOSAL FOR ALLIANCE FOR CBA ELECTION.
NFTE-FNTO UNITED FRONT.

1. Branch level. Branches of FNTO and NFTE will continue.
2. SSA Level At SSA level there will be a common Union.
3. Circle level. Circle Union of NFTE & FNTO will continue, but a coordinating Forum of both unions will be formed on an agreed ratio of Office bearers and function as the recognised forum to deal with the administration.
4. CHQ. Respective CHQ will exist and joint committee of NFTE and FNTO will be formed at apex level.
5. Subscription. Subscription will be collected collectively with through check off OR by the common committee. 50% of the total income will be appropriate for common expenses. Remaining 50% will be divided between FNTO and NFTE ON AN AGREED RATIO.
6. Negotiating Committee (JCC) at CHQ Circle SSA or other level will be represented by the leaders of both the Unions jointly. It has also been generally agreed that decisions will be taken through the process of consensus. A review will be made in two years.

This is the draft proposal after a preliminary discussion between FNTO and NFTE on 21st March, 2002 and to be discussed further.

You are therefore requested to send your view, comments and suggestions if any within a week.

With best wishes,

Yours fraternally,

B. P. Sultana
Advocate

Certified to be true Copy.

National Federation of Telecom. Employees

BSNL

ANX-C

(Regn. No. 4906 dated 17/9/2001)

C-4/1, Bangla Sahib Road (Baird Road), New Delhi-110001

Dated :

06.09.2002

TF-1/2002

To
 The Chief General Manager
 Assam Telecom circle(BSNL)
 Ulubari, Guwahati-781007

Subs - List of office bearers of NFIE BSNL
 Assam circle, branch, Guwahati.

Sir,
 Appended below are the office bearers of NFIE BSNL in Assam circle.

1. President
 2. Vice-president
 3. " "
 4. " "
 5. *circle*
 Joint secretaries
 6. " "
 7. Treasurer
 8. Asstt Treasurer
 9. Asstt circle secoys
 10. " " "
 11. " " "
 12. Organising secy
 13. " "
 14. Auditor

1. Sri Kailash Mishra Sr TOA(P) Dhubri
 2. " S.P.Das P/I (Retd) Karimganj
 3. " Atul Ch Dey T/Mech Satgaon(Guwahati)
 4. " N.C.Borah T/Mech Sonapur(Guwahati)
 5. Md. Khamir Ali Sr S.S. CTO Guwahati
 6. Sri R.G.Roy SI O/O the SDOT Maligaon
 7. " P.C.Baishya Sr TOA (G) SDOT Office
 Maligaon, Guwahati
 8. " Babul Ch Rabha T/Mech Maligaon, Ghy
 9. " Pawan Kumar Roy T/Mech Rangia
 10. " K.C.Das T/Mech Karimganj
 11. " Fanindra Vaidya SI Silchar
 12. " Ramnath Prasad Singh T/Mech Dhubri
 13. " Sarbeswar Baishya T/Mech Khetri
 14. Md Fiar Ali Sr S.S. CTO Guwahati

Kindly extended trade union facilities to the above body.

J.P. Gupta
 (O.P. Gupta)
 Secretary General NFIE BSNL
 camp at Guwahati

Certified to be true Copy

B.R. Sultan
 Advocate

N.F.T.E.

Ph. No. : 551764 (R)

Mr. Ali
Convenor
Committee

NATIONAL FEDERATION OF TELECOM EMPLOYEES
(BSNL)
ASSAM CIRCLE, GUWAHATI

Regd. No. 4906

CIRCLE Head Qr. At Piyali Phookan Nagar, Guwahati-781021

Ref. :- 1022/22/11/02 Date: 22/11/02

12982

FAX NO - 011-3746458
011-3363245
011-3746458

To, The Secretary General
NFTE, BSNL, FEDERAL UNION, CHQ
C-4/1 Bangla Sahib Road (Buried Road) New Delhi-1
Fax No. 011-3746458, 011-3363245

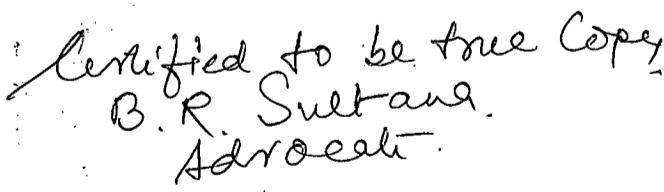
1

No. NFTE/BSNL-9/Assam/02-03 Dated at Guwahati the 6th Nov'02

Sir,
As instructed and desired telephonically, the office bearers of NFTE BSNL Assam Circle has been re-constituted as follows: The letter issued by you vide NO. TF-1/2002 Dated 06-09-02 has been taken intact; an additional four officials of erstwhile FNTO, Assam circle have been inducted in the new body for smooth working of the Circle Union. In this context, a resolution received from the circle body of FNTO, Assam circle has been enclosed herewith. (Copy already mailed to you)

The new body may kindly be approved for effective working in Assam Circle.


Md. Khaimir Ali
Circle Secretary, NFTE, BSNL.
Assam circle, ghy-1


Certified to be true Copy
B.R. Sultana
Advocate.

Reconstituted Circle Body:

1. President : Sri Kailash Misra Sr. TOA(T), Dhubri
2. Wkg. President : Sri Jitendra Nath Dutta , CSS(Divn)
O/o D.E. CTO Guwahati, Ghy.-1
3. Vice President : Sri S. B. Das, Pl. (Retd.) Karimganj, Assam
Sri Atul Chandra Dey, T/Mech., Satgaon, Guwahati.
Sri N. C. Bora, T/Mech. Sonapur, Guwahati.
4. Circle Secretary : Md. Khamir Ali , Sr. S.S.
O/O The D.E. CTO Guwahati
5. Joint. Secretaries: I) Sri R. G. Roy, S.I. SDO(T), Maligaon, Ghy
ii) Sri Kajal Kanti Dhar, TOA(G)
O/o CGMT, Assam Circle, Guwahati-7
iii) Sri R.K. Bharali, TOA-II
O/o A.E.E. (Elec.) , Guwahati
6. Asstt. Circle Secretaries: i) Sri Paban Kumar Roy, T/Mec , Rangia
ii) Sri K.C. Das, T/Mech. , Karimganj
iii) Sri Khanindra Baidya, SI, Silchar
iv) Sri Manik Chandra Deka , SrTOA(P),
AE Trunk ,guwahati
7. Organising Secretaries: I) Ram Mohit Prasad Singh, T/Mech. Dhubri
ii) Sri Sarbeswar Baishya, T/Mech. Khetri, Guwahati
8. Treasurer : I) Sri P.C. Baishya, Sr. TOA(G), SDOT, Maligaon
9. Asstt. Treasurer: Sri Babul Ch. Rabha, T/Mech., Maligaon
10. Auditor Nominated : Md. Piar Ali , Sr. SS O/o DE CTO, Guwahati.

K
Md. Khamir Ali

Circle Secretary, NFTE, BSNL,
Assam Circle, Guwahati

Copy to:

1. Chief General Manager, BSNL, Assam Telecom Circle, Ulubari , Guwahati-7
For information.
2. All SSA Heads , Assam Circle
3. Sri
4. o/c

Sd/-

Md. Khamir Ali
Circle Secretary, NFTE, BSNL, Assam Circle

Certified to be true Copy

B. R. Sultan
Advocate

ANX-E, 29

- 10 -

IMMEDIATE

E,
(B4/1)

BHARAT SANCHAR NIGAM LIMITED
213, INDRAPRASHTHA HOTEL,
ASHOK ROAD, NEW DELHI-110 001
(SR CELL)

BSNL

SLD

BSNL/39-1/SR/2002/1

Dated the 5th December, 2002

All the Chief General Managers
Bharat Sanchar Nigam Limited.

Subject: Grant of Facilities to the NFTE BSNL, the representative and
recognized union in BSNL.

It has been decided that the following facilities may be granted to the
NFTE BSNL at the All India/ Circle/ SSA levels for the period of
recognition of two years from the date of notification i.e. from 04.10.2002
to 03.10.2004:-

- i. Notice Board.
- ii. Telephone facilities as per existing procedure.
- iii. Immunity from transfer as per existing ruling.
- iv. Grant of formal meetings by the management.
- v. Facility of Special Casual Leave as per the existing
procedure.
- vi. Office accommodation.

DDG(SR), BSNL HQs
(A.K. PATHAK)
DDG(SR), BSNL HQs

Copy to:

Secretary General, NFTE BSNL
Sr. DDG(Pers), BSNL HQs
DDG(Admn.), BSNL HQs

*Certified to be true Copy
B.R. Sultana
Selvo eali*

*2/10
N/7*

Guwahati
BHARAT BANCHAR NIGAM LTD.
(A Govt. of India Enterprise)
OFFICE OF THE CHIEF GENERAL MANAGER,
ASSAM TELECOM CIRCLE, GUWAHATI-781007.

NO.WLF-5/Union/RLG/Pt-IV/184

Dated at Guwahati, the 23rd Dec 2002

No.B.T/29/10/2002

All the Chs. 01. The CGMT, T/F, Guwahati
02-05. The G.M.T, Kamrup, Guwahati/ Dibrugarh/ Silchar/ Jorhat
06-07. The C.E.(Civil), Ulubari, Guwahati-7/ The C.E.(Elect.), Ulubari, Guwahati-7
08-10. The T.D.M., Nagaon/Bongaigaon/Tezpur
Subject Chs. 11. The DGM(Admn.), Circle Office/Guwahati
12. The DGM RTTC, Guwahati
12. The DGM, Mce(ETR), Silpukhuri, Guwahati
13. The AGM(Admn.), Circle Office/Guwahati
14. The Principal(CTTC), Bharalumukh/Guwahati-9

NFTC, BSNL

Sub:- Grant of facilities to the NFTC BSNL, the representative and recognized
union in BSNL

Kindly find enclosed herewith a photocopy of the BSNL HQs/ND Letter No. BSNL/39-1/SR/2002/1 dt.05.12.2002 on the subject cited above for your information & necessary action.

Encl:- As above

(M. C. Modak)
A.D.T.(Welfare),
O/O the CGM, BSNL Assam Circle,
Ulubari, Guwahati-781 007

Copy to:-

Md. Khamir Ali, Circle Secretary, NFTC BSNL, Assam Circle

Certified to be true copy

B. R. Sultana

Advocate

195/C

BHARAT SANCHAR NIGAM LIMITED
213, INDIA PRASTHA HOTEL,
ASHOK ROAD, NEW DELHI-110 001

(SR/2001)

* 733 *

No.BSNL/22-3/SR/2001

Dated the 5th February, 2003

To

All the Chief General Managers
Bharat Sanchar Nigam Limited

DGM/A
Circulate to all
SSA Heads.

10/2/03

Subject: Grant of TA/DA to the representatives of the NFTE BSNL for attending the meetings of the National Council, Circle Council and Local Council - regarding

It has been decided by the competent authority that the representatives of NFTE BSNL may be paid TA/DA as per the following rates for attending the formal meetings at the National Council, Circle Council and Local Council:

1. DA

Principal Cities : Rs.300/-per day for self staying arrangement and Rs.550/- per day for staying in hotel.

Other Cities : Rs.175/-per day for self staying arrangement of Rs.400/- per day for staying in hotel.

2. TA

AC Chair Car : for travel by Shatabdi Express.

AC 2-tier : for travel by other trains including Rajdhani Express.

The classification of cities for daily allowance purpose shall be as per letter No. 19-27/2002-L&A dated 22.10.2002 of Personal Branch, BSNL HQs on TA/DA Rules, 2002 of BSNL.

S. P. Mogha
(O.P. MOGHA)
ADDG(SR), BSNL HQs.

Copy to : The Secretary General, NFTE BSNL

Certified to be true Copy

*B. R. Sufana
Advocate*

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BHARAT SANCHAR NIGAM LTD.
(A Govt. of India Enterprise)
OFFICE OF THE CHIEF GENERAL MANAGER,
ASSAM TELECOM CIRCLE, GUWAHATI-781007.

Dated at Guwahati, the 13th Feb'03

NO.WLF-5/Union/RLG/Pt-IV/196

To

01. The CGMT, T/F, Guwahati
- 02-05. The G.M.T., Kamrup, Guwahati/ Dibrugarh/ Silchar/ Jorhat
- 06-09. The C.E.(Civil), Ulubari, Guwahati-7/ The C.E.(Electt.), Ulubari, Guwahati-7
- 08-10. The T.D.M., Nagaon/Bongaigaon/Tezpur
11. The DGM(Admn.), Circle Office/Guwahati
12. The DGM, Mtce(ETR), Silpukhuri, Guwahati

Sub:- Grant of TA/DA to the representatives of the NFTE BSNL for attending the meetings of the National Council, Circle Council and Local Council— regarding.

Kindly find enclosed herewith a photocopy of the BSNL HQs/ND Letter No. BSNL/22-3/SR/2001 dt.05.02.2003 on the subject cited above for your information & necessary action.

Encl:- As above

(M.C. Modak)
(M. C. Modak)
A.D.T.(Welfare),
O/O the CGM, BSNL Assam Circle,
Ulubari, Guwahati-781 007

Copy for information and necessary action to:-

01. Md. Khamir Ali, Circle Secy., NFTE, BSNL, Assam Circle, CTO, Panbazar Guwahati-1.

certified to be true Copy
B. R. Sultana
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N
Bharat Sanchar Nigam Ltd.
(A Govt. of India Enterprise)
Office of the Chief General Manager,
Assam Telecom Circle, Guwahati-781007.

NO.WLF-5/Union/RLG/Pt-IV/198

Dated at Guwahati, the 13th Feb'2003

To

Md. Khamir Ali
Circle Secretary, NFTE, BSNL,
Assam Circle, CTO, Panbazar, Guwahati-1.

Sub:-

Additional Nominations as member of the National Council – list of
workers side members.

Sir,

Kindly find enclosed herewith photo copy of BSNL HQs letter
No.BSNL/39-1/SR/2002 dtd.27.01.03 on the subject cited above for your
information.

Encl:- As above

(M.C. Modak)
(M. C. Modak)
Asstt. Director Telecom. (Wlf)
O/O the CGM, BSNL, Assam Circle,
Guwahati-781 007

certified to be true copy.
B. R. Sutaria.
Advocate

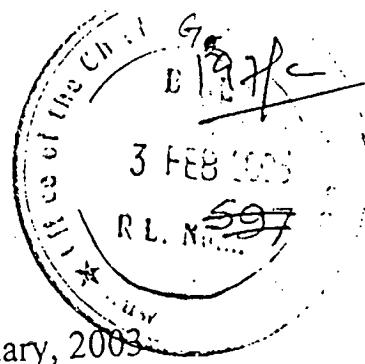
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- 24 -

BHARAT SANCHAR NIGAM LIMITED
213, INDRA PRASHTA HOTEL,
ASHOK ROAD, NEW DELHI-110 001
(SR CELL)

No. BSNL/39-1/SR/2002

Dated the 27th January, 2003



All CGMs, BSNL

Subject: Additional nominations as member of the National Council –
list of workers side members.

Reference: This office letter No. BSNL/39-1/SR/2002/I dated 16.01.2003

It has been decided that the following three names may be added for
membership of the National Council from the workers side.

1. Shri S. Jagannathan, Retired Chief Telecom Supervisor, Chennai.
2. Shri R.K. Kohli, Chief Section Supervisor, Delhi Telephones, New Delhi (Retired.)
3. Shri Islam Ahmed, Chief Section Supervisor, NTR, New Delhi.

2. It has further been decided that the National Council may co-opt members, as and when necessary.

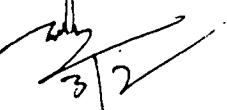

(OP MOGHA)
Jt. DDG(SR), BSNL HQs

Copy to: All the members of the National Council.

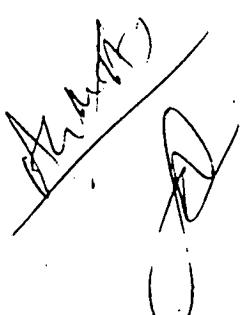
certified to be true Copy

B.R. Suresh
Selvo eali

DGM


3/2


B.R. Suresh


B.R. Suresh

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Bharat Sanchar Nigam Ltd.
(A Govt. of India Enterprise)

Nishanath Banerjee
Chief General Manager,
Assam Telecom Circle
Ulubari (Near Bora Service Stn.)
Guwahati - 781007

D.O. No. : GMDASM /MTCE- GENL

Dated : March 04, 2003

To :

Mr. Khamir Ali
Circle Secretary
NFTE, BSNL
Guwahati - 8

Sub :

Opening of calling line phone number
announcement services (164) in Guwahati
City

Dear Sir,

As you know, there is continuous pressure to improve maintenance of BSNL phone lines and TRAI is insisting on levying some penalty in case maintenance benchmarks are not achieved.

Under such circumstances, while requesting our line staff to improve their performance / productivity, I felt something should be done to help them in their work. Towards this goal, I have pleasure to inform you that in the city of Guwahati a new service has now been introduced called :

"Calling Phone Number Announcement Service"

The service is accessible by dialing digits "164" from any phone line of Guwahati. The service consists simply in announcing the phone number from which the phone call has arrived. The Service is operational round the clock and all "164" calls are toll-free.

I feel, this Service would be a great help for our line staff. I have observed that our line staff working at roadside Cabinet, Pillar, DPs and at subscriber's premises are often at a loss to know which phone line is terminated on which cable pair.

Currently our line staff on encountering the above problem, take resort to some crude methods. I am sure, you will appreciate that by having the service "164" any line staff will be able to identify immediately the phone line on a particular cable pair. The service being toll free, no one would be penalised while using the Service.

I am requesting you to kindly circulate the availability of this new Service to all your associates and staff friends so that our staff can take advantage of the Service.

The Service has another utility that whenever any new connection is provided and the new subscriber is confused about his / her phone number, he / she may easily find out the phone number by dialing "164".

Also, in case a subscriber's line gets crossed with another phone number and he / she is continuously getting wrong numbers, he / she may verify by dialing "164" and thereby help us in quickly restoring line crossed line faults.

Intro 164 service-1.doc

*Certified to be true Copy.
B. R. Sultana
Telvo eali*

Page - 1/2

- 26 -

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You will agree that with this new Service would have a good impact on our fault clearance efficiency, Cabinet, Pillars, DP Numbering etc. us join hands in making Guwahati Telephones a more efficient organisation.

With best wishes,

Yours Sincerely,

N. N. BANERJEE
4/3/03
{ N. N. BANERJEE }
CGM

Tel: 0361-252-7006
FAX: 0361-252-7007

Copy for kind information to : GMT-Kamrup

1/2
2/2

The Accounts Officer (Cash)
Bharat Sanchar Nigam Limited
O/O the Central Telegraph Office
Guwahati.

dated at Guwahati the 24-01-2003

Sub:- Recovery of Subscription from salary
of January/2003.

Ref:- BSNL HQ letter No. BSNL/39-1/512

2002/01/16

Sir,

As per instruction laid down in the above communication, I am forwarding herewith the required form ~~memorandum~~ signed by all the members of NFTE/BSNL of CTO - Guwahati branch for effecting recovery of union subscription @ Rs.20/- per head from this month Jan/03.

A copy of the BSNL, HQ letter No. is enclosed herewith for favour of your ready reference.

Yours faithfully

Mahech Chandra Medhi
(Mahech Chandra Medhi)
Branch Secretary, N.F.T.E.
B.S.N.L./ C.T.O. Guwahati

Mahech Chandra
NFTE, BSNL
87C, Gourabali Biplab
Gorakhpur-233001.

Certified to be true Copy

B.R. Sultana
Advocate

A.O. for
M.M.

X Total 101

Accounts Officer (Cash)
B.S.N.L.
G.T.O. Guwahati-781001

VALID FOR

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यह शाफ्ट सीरीज 5. 10,000/- से नीचे के लिए है।
This draft series is for below Rs. 10,000/-

इलाहाबाद बैंक
ALLAHABAD BANK
SERVICE BRANCH NEW DELHI
211581

अदाकर्ता DRAWEE BRANCH
M-OT/TT-AB

क्रूट सं. CODE No.
प्रतिष्ठान का संकेत
NUMBER
RECEIPT
Untersigned

11017500 0000100001

verified to be True Copy
B.R. Sultan, Advocate

Subject:- Recognition of NFTB-BSNL Association

कानूनी वापर का शाखा ISSUING BRANCH
MAND PAY SECRETARY GENERAL NFTB-BSNL
र. Code No. 0211546

24/03/2003

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या उनके आदेश पर OR ORDER

रु. RS.

450.00

प्राप्त मूल्य के लिए अदा करें FOR VALUE RECEIVED

UNDER RS. 451.00

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प्राधिकृत हस्ताकर्ता AUTHORISED SIGNATORY
नमूना हस्ता. सं. सहित WITH SPECIMEN SIG. NUM. :-
832A

16

National Federation of Telecom. Employees
BSNL

(Regn. No. 4906 dated 17/9/2001)

C-4/1, Bangla Sahib Road (Baird Road), New Delhi-110001

TF-1/1(f)/Assam/2003

Date:- 13-2-2003

To

The Chief General Manager,
Assam Telecom Circle,
Bharat Sanchar Nigam Limited,
Guwahati.

Subject:- Recognition of NFTE BSNL Assam circle branch.

Sir,

Since we have abolished the system of Joint Secretary,
the following shall be the office-bearers of Assam Circle branch.

President.....Sh. Md. Khamirali, Sr. ss o/o D.E CTO/GH.
Vice-president.....Sh. S.P. Das, P.I (Retd) Karimganj.
Sh. Kailash Mishra Sr.TOA(P) Dhubri.
Sh. Phanindra Baidya S.I Silchar.
Circle Secretary..... Sh. Ram Gopal Rai, S.I o/oSDO(T) Maligaon/GH.
Asstt. Circle Secy.... Sh. Atul Ch. Dey T.M ~~Karimganj~~ Satgaon/GH.
Sh. K.C. Das, T.M Katimganj.
Sh. S.K. Ram T.M Dhubri.
Treasurer..... Sh. P.C. Baishya, Sr.TOA(G) o/oSDOT Kam. p(North)
Maligaon.
Asstt. Treasurer..... Sh. Pawan Kr. Roy, T.M Rangia.
Organising Secretary.. S/Sh. Ram Mohit Pd. Singh T.M Bilasipura.
N.C. Bora, T/M Sonapur/GH.
Sarbeshwar Baishya, T.M (Khetri).

You are requested to provide all trade union facilities to
the set of office bearers listed above.

Yours faithfully,

(O.P. Gupta)
Secretary-General

Certified to be True Copy
B.R. Sultan
Advocate

— 30 —

List of members of Circle Council, Assam circle.

Sr. No., Name of Office,
Designation.Post Folio of
Circle Union of
Assam Circle.Post Folio
Circle Coun-
Assam Circ

(1) (2)

(3)

(4)

Sr. No., Name of Office, Designation.	Post Folio of Circle Union of Assam Circle.	Post Folio Circle Coun- Assam Circ
1. Sri Ram Gopal Roy, S. I. ✓	Jt. Circle Secy.	Leader of C. C.
2. Sri P. C. Daldya, S. C. T. O. A. X	Treasurer.	Secretary C. C.
3. Md. Khamir Ali, Sr. T. O. A. ✓	Jt. Circle Secy.	Member of C. C.
4. Sri Kailash Mishra, ✓ Sr. T. O. A. (P).	President of Circle Union.	Member of C. C.
5. Sri S. B. ✓ Rtd. P. I.	Vice-President of Circle Union.	"
6. Sri Phanindra ✓ S. I. Baidya.	Asstt. Circle Secy.	"
7. Sri Kripesh Ch. Das. T/M. ✓	Asstt. Circle Secy.	Member of C. C.
8. Sri Pawan Kr. Roy, T/M. X	"	"
9. Sri Naren Ch. Bora, T/M.	Vice-President of Circle Union.	"
10. Sri Nular Chand Roy. Rtd. L. I.	President of Bongaigaon SSA,	"

Four posts are kept vacant to be filled-up later on.

Yours faithfully,

Secretary-General,
National Federation of
Religious EmployeesCertified to be true copy
B. R. Sultana

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RECEIVED IN THE SECRETARY BODY

-37-

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RECEIVED
BHARAT BANCHAR NIYAM LTD
CENTRAL TELEGRAPH OFFICE
UNION RECOVERY STATEMENT FOR THE MONTH OF FEB. 2003

IN THE SECRETARY

To

The Secretary General, NFTE-BSNL, New Delhi

No. NFTE-BSNL/Assam Circle-1

Dated at Guwahati the 08.03.03

Sub: (1) formation of Assam Circle Committee.
(2) Nomination of Staff Members to the Circle Council.

Sir,

The Assam Circle Union is utterly shocked to see that the CHQ has constituted the Assam Circle Union in defiance of the sentiments and wishes of the BSNL workers of the Circle. This has created a sense of deep frustration in the mind and geo-parades the whole process.

The emergent meeting of the Circle Working Committee urged upon the Central leadership to reconsider the matter in conformity with the wishes & aspirations of the workers of Assam Circle.

Mentionable that, in the larger interest of the union and the staff members some important and influential office bearer of FNTO was invited to form the NFTE and they have responded it favorably. This new members have also open new branches in the respective offices like CGMT Office, Civil Wing Branch, CTO Branch etc. etc. and enrolled a good number of fresh members in the fold of NFTE-BSNL. It is in the interest of things that these members are accommodated in the Circle body of & denials of due position to these members will demoralized the fresh members and thwart the expansion plan.

Keeping the above factual position in mind it is requested to kindly recognize the Circle Union body as listed in Annexure-A. Similarly the staff side members of the Assam Circle Council as in annexure B may be nominated.

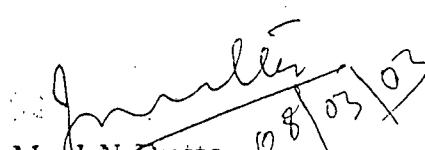
It is respectfully submitted that the Circle union Body has been formed with the representative of all sections of the staff effective & influential officials have also find place in the body to give it the impressive force to survive all adversaries.

Kindly accord your approval to the Circle union body as well as the members of RJCM and communicate the same to CGMT, Assam Circle at your earliest.

Yours Faithfully



Md. Khamir Ali
Circle Secy, NFTE-BSNL
Assam Circle


Mr. J. N. Dutta 08/03/03
Circle President
NFTE-BSNL, Assam Circle

Certified to be true Copy
B. R. Sultana
Advocate

..... :- Sri Jitendra Nath Dutta, CSS o/o D.E. CTO Guwahati

011-23363245

Ans

Presidents .. :- Sri R.K. Barali- Sr. TOA Civil Wing, Guwahati

011-23746458

OF Gupte

(2) Sri Kailash Misra - Sr. TOA(P) Tele Exchange- Dhubri

(3) Sri Manik Ch. Deka SR TOA(P) Tele Exchange, Guwahati

(4) Sri Phanindra Saidya- SI Telephone Exchange, Silchar

3. Circle Secretary :- Sri Khamir Ali Sr Tax Section supervisor o/o DE CTO/GH

4. Astt Circle Secretaries :-

(1) Sri Kajal Kanti Dhar Sr. S/S o/c CGMT Assam Circle GH

(2) Sri Ramgopal Roy - S/I o/o SDOT Maligaon, Guwahati

5. Financial Secretary :- Md Ikrar Hussain TOA(S), o/o SDOT, Patharkandi Krm

6. Organising Secretaries:-

(1) Sri K.C.Das T/Mech Telephone Exchange Krmganj.

(2) Sri D.C.Medhi Sr S/s o/o D.E. CTO Gh

(3) Sri N.C.Borah Temechanic Telephone Exchange Sonapur

7. Nominated Auditor

:- Sri R&P.C.Baishya Sr TOA(G) o/o SDOT Kamrup North
Maligaon GH.

S.N.Dutta
President

Jitendra

08/03/05
Certified to be true Copy

B.R. Sultana
Advocate

(Md Khamir Ali)
Circle Secretary.

Circle Secretary
National Federation of Telecom
Employees (BSNL)
Assam Circle

- 33 - Annexure ³³STAFF SIDE MEMBERS OF ASSAM CIRCLE COUNCIL.

1. Md. Khamir Ali, Circle Secretary	:- Leader Staff Side.
2. Shri J.N.Dutta, President	:- Secretary Member
3. Shri Ram Gopal Roy, Asstt. C.S.	:- Member - Secy
4. Shri Kajal Kanti Dhar, Asstt. C/S	:- Member
5. Shri R.K.Bharali, Vice-President	:- Member.
6. Mrs. Pariffunissa Sr. SS CTU Dibrugarh.	:- Member.
7. Shri D.C.Mehdi, Organising Secy	:- Member.
8. Shri Manik Deka, Vice-President	:- Member
9. Shri Hiranmoy Dey, TIA, Dibrugarh Silchar (KRM)	:- Member
10. Shri S.B.Das, P.I.(Retd) Silchar	:- Member.
11. Shri Praninara Baidya, Vice-President	:- Member.
12. Shri Shanti Roy, T/M Dispur	:- Member
13. Shri Kailash Mishra, Vice-President	:- Member.
14. Shri Kripesh Ch. Das, T/Mech Organising Secy, Rimganj TE	:- Member.

.....

(Md. Khamir Ali)

CIRCLE SECRETARY
Assam Circle Branch.
NFTE(BSNL)Circle Secretary
National Federation of Telecom
Employees (BSNL)
Assam Circle, Guwahati.

(J.N.Dutta)

PRESIDENT
Assam Circle Branch
NFTE(BSNL)

Certified to be true Copy

B. I. R. Sultana

Advocate